

The Prevention of Money Laundering (Amendment) Bill, 2025

(Amendment of Section 49, etc.)-Introduced

SHRI ARVIND GANPAT SAWANT (MUMBAI SOUTH): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Money Laundering Act, 2002.

माननीय अध्यक्ष : प्रश्न यह है :

कि धन-शोधन निवारण अधिनियम, 2002 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI ARVIND GANPAT SAWANT: Sir, I introduce the Bill.